

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 213 of 2020**

**IN THE MATTER OF:**

**Praveen Kumar Sharma**

**...Appellant**

**Versus**

**Arcee Trading Corporation & Ors.**

**...Respondents**

**Present :**

**For Appellant: Mr. S.K Sharma and Mr. Sabhay Choudhary, Advocates**

**For Respondent: Mr. Tanmay Rastogi, Advocate.**

**O R D E R**

**20.03.2020** It appears that the matter was taken up on 4<sup>th</sup> February, 2020 detailed order was passed. When the matter called out. The learned counsel for the parties are present.

Due to 'Covid-19' only urgent matters are taken.

List the Appeal 'For Admission (After Notice)' on **24<sup>th</sup> April, 2020.**

[Justice Anant Bijay Singh]  
Member (Judicial)

[V.P. Singh]  
Member (Technical)

[Alok Srivastava]  
Member (Technical)

SC/md /